NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. IA 2095/2022 In C.P. (IB)/58(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: **Sethurathnam Ravi**
V/s
State Tax Officer (C-741)
IN THE MATTER OF
GTL Limited
V/s
Acasia Tele Services Private Limited

APPEARANCE :

FOR THE LIQUIDATOR **:** Adv. Tanmay Kelkar

FOR THE RESPONDENT IN IA 2095/2022 : Adv. Amar Mishra

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.12.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.11.2022
Sushil